

**COLLECTORATE: KORAPUT.**  
**(Judicial Section)**

No. 2859/2019

dtd. 14. 10. 2019.

To

**NATIONAL GREEN TRIBUNAL,**  
**Principal Bench, Faridkot House,**  
**Copernicus Marg, New Delhi-110001**

Sub: Regarding submission of Compliance on Original Application No-148/19 filed by Sri Basanta Patra Vrs- State of Odisha & Others.

Sir,

In inviting a kind reference to the subject cited above, I am submitting the compliance below in response to the Order dated:15.04.2019 passed by the Hon'ble National Green Tribunal, Principal Branch, New Delhi in O.A. No.148/2019 filed by Sri Basanta Patra.

**Pollution of Jagannath Sagar.**

Jagannath Sagar Minor Irrigation Project is a reservoir project situated in Jeypore Municipality area of Koraput District. The catchment of the project is 3.88 Sq.km which is mostly in the north side of the tank (Index map enclosed). The catchment water is entering in to Jagannath Sagar through 3 no's of inlets at the north side. At the same time the drain water of Jeypore town is also entering to the Sagar through the same 3 no's inlets (Site plan enclosed). This is the main reason of pollution of reservoir water and formation of weeds. As Jagannath Sagar has no perennial sources of water, the inlets are only source of water which cannot be completely arrested. A massive planning in this regard is required to prevent drain water entering in to the Sagar. One Detailed Project Report in this connection was prepared by Jeypore Municipality for construction of Sewerage Treatment Plant (STP) with other renovation works of Jagannath Sagar which is under process.

**De-weeding of water body**

At present the reservoir basin i.e. the water body is completely filled with weeds. The reservoir basin area of Jagannath Sagar comprising of 3 nos of plots vide No. 1404, 1783, 1784 and the total area is 157.775 Ac i.e. 63.87 Hact. Now the above plots are under Fishery Department i.e. lands are temporarily handed over to Fishery Department by the Revenue Department as per ROR (Copy enclosed). The maintenance of Jagannath Sagar at Jeypore lies with Minor Irrigation Department for providing irrigation to the ayacutdars. Periodical maintenance is being taken up as and when required. Presently this Minor Irrigation Project is providing irrigation of about 9.36 Ha. in Kharif only. (Ayacut schedule enclosed)

Regarding cleaning of Jagannath Sagar one meeting was conducted on 09.10.2018 at 5 PM in Jeypore Municipality Conference Hall, Jeypore under the Chairmanship of Collector-cum-District Magistrate, Koraput. In that meeting decision was taken since the weed accumulated in the Sagar was so massive and it was not possible to clean the same by a single Department, a joint effort of all the Department were required for the said purpose. (Proceeding of the meeting is enclosed). Accordingly the work was taken up from 14.10.2018 to 30.10.2018.

During the work it was observed that the output of work is very unsatisfactory according to the expenditure and time taken in the above procedure. Therefore it was decided by the then Collector to take up the work by engaging specified machineries to be brought from Chilika Development Authority to complete the same work more effectively and economically. The Authority of Chilika Development has been moved to provide necessary machines to be engaged on de-weeding work which is being awaited to give effect to.

#### **Boat club & Bus Stop**

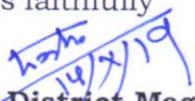
There is no provision at present for functioning of Boat Club and there is no Bus Stop developed by filling anywhere around the lake.

The facts and action taken report of Executive Engineer, Minor Irrigation Division, Jeypore & Executive Officer, Jeypore Municipality and sub-Collector, Jeypore are enclosed herewith for ready reference. **(Annexure-I, Annexure-II & Annexure-III)**

To conclude it is to state that one meeting was held on 31.07.2019 at 4.30 PM for Development of Jagannath Sagar under the Chairmanship of Sub-Collector, Jeypore. In the meeting it was unanimously decided to, demarcate the actual land of Jagannath Sagar, evict the encroachment across the surroundings, the land of Minor Irrigation Department and to handover un-used land of Fisheries department of Jagannath Sagar to Jeypore Municipality for its all-round Development. The proceeding of said meeting has been communicated vide Memo No. 6611/2019, dated: 03.08.2019 of Sub-Collector, Jeypore. The handing over process will be completed very soon. The proceeding of the said meeting is enclosed herewith. **(Annexure-IV)**

This is for favour of kind information and necessary action.

Yours faithfully

  
**Collector & District Magistrate,  
Koraput.**

OFFICE OF THE EXECUTIVE ENGINEER  
MINOR IRRIGATION DIVISION, JEYPORE

Lt. NO: 2172

DATE: 26/08/2019

8042  
28.8.19 (40)

To

The Addl. District Magistrate, Koraput.  
Collector, Koraput (Judicial Section)

Sub: Regarding information on present Status of Original Application No-  
148/19 filed by Sri Basanta Patra Vrs- State of Odisha & Others.

Sir,

In inviting a kind reference to the subject cited above I am submitting  
herewith the present status of Jagannath Sagar. -

1. **Pollution of Jagannath Sagar.**

Jagannath Sagar MIP is a reservoir project situated in Jeypore Municipality area of Koraput District. The catchment of the project is 3.88 Sq.km which is mostly in the north side of the tank (**Index map enclosed**). The catchment water is entering in to Jagannath Sagar through 3 no's of inlets at the north side. At the same time the drain water of Jeypore town is also entering to the Sagar through the same 3 no's inlets (**Site plan enclosed**). This is the main reason of pollution of reservoir water and formation of weeds. As Jagannath Sagar has no perennial sources of water, the inlets are only source of water which cannot be completely arrested. A massive planning in this regard is required to prevent drain water entering in to the Sagar. One DPR in this connection was prepared by Jeypore Municipality for construction of Sewerage Treatment Plant(STP) with other renovation works of Jagannath Sagar amounting to Rs. 42.41 Crores. in consultation with OUIDF and the same was submitted to this Department for scrutiny by Jeypore Municipality vide their **Lt. No. 4168/JM dt. 20.10.2018**, and was returned back after scrutiny, submitted vide this office **Lt. No. 3663 dt. 02.11.2018**. (Copies enclosed).

SP  
28/8/19

SP  
28/8/19

## 2. Deweeding of water body

At present the reservoir basin i.e. the water body is completely filled with weeds. The reservoir basin area of Jagannath Sagar comprising of 3 nos plots No. 1404, 1783, 1784 from Bhulekh, whose total area is 157.775 Ac i.e. 63.87 Hact. Now the above plots are under Fishery Department i.e. lands are temporarily handed over to Fishery department by the Revenue department as per **ROR, from Bhulekh, Odisha**. (Copy enclosed). The maintenance of Jagannath Sagar at Jeypore is lie with M.I. Department for providing irrigation to the ayacutdars. Periodical maintence is being taken up as and when required. Presently this MIP is providing irrigation of about 9.36 Ha. in Kharif only. **(Ayacut schedule enclosed)**

Regarding cleaning of Jagannath Sagar one meeting was conducted on 09.10.2018 at 5 PM in Jeypore Municipality conference hall, Jeypore under Chairmanship of Collector cum District Magistrate, Koraput. In that meeting decision was taken to clean the Sagar in a joint effort of all the department as the weeds accumulated in the sagar was so massive that the cleaning by any one department was not possible. **(Proceeding of the meeting enclosed)**. Accordingly the work was taken up from 14.10.2018 to 30.10.2018.

During the work it was observed that the output of work is very unsatisfactory according to the expenditure and time taken in the above procedure. Therefore it was decided by the Collector to take up the work by engaging specified machineries to be brought from Chilika Development Authority to complete the same work more effectively and economically.

Moreover an Agreement was executed for renovation of Jagannath Sagar under PMKSY scheme by M.I. Department with a provision for renovation of main dam at southern side & partially cleaning of weeds from reservoir basin as per the demand of the local people. The tender was invited for the above work and agreement was done amounting to Rs. 37.875 Lakhs with date of commencement 11.10.2018 to stipulated

date of completion 10.04.2019. Subsequently as per the instruction of Collector Koraput not to take up the de-weeding as the same has been already taken up with Joint effort. Also it was instructed not to take up any other works by M.I. Department till completion of de-weeding work. Looking the delay in completion of de-weeding work this department tried its best to take up the balance work of the Sagar except the cleaning work but due to protest by the local people the work could not be taken up. After completion of time period the agreement was closed.

#### **Boat club & Bus Stop**

M.I. department has no information regarding non function of boat club and a bus stop being developed by filling a part of the lake.

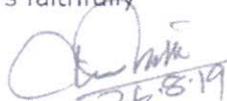
#### **Conclusion**

Again it is to state that one meeting was held on 31.07.2019 at 4.30 PM for development of Jagannath Sagar under the Chairmanship of Sub-Collector, Jeypore in the office chamber of Sub-Collector, Jeypore. In the meeting it is unanimously decided for handing over of Jagannath Sagar to Jeypore Municipality for its all-round development. The proceeding of said meeting has been communicated vide memo no. 6611/2019 dt. 03.08.2019 of Sub-Collector, Jeypore. The handing over process will be completed very soon. **The proceeding of the said meeting is enclosed herewith.**

This is for favour of kind information and necessary action.

Encl : As above

Yours faithfully

  
Executive Engineer,  
M.I.Division,Jeypore.

Memo No.                      Date.

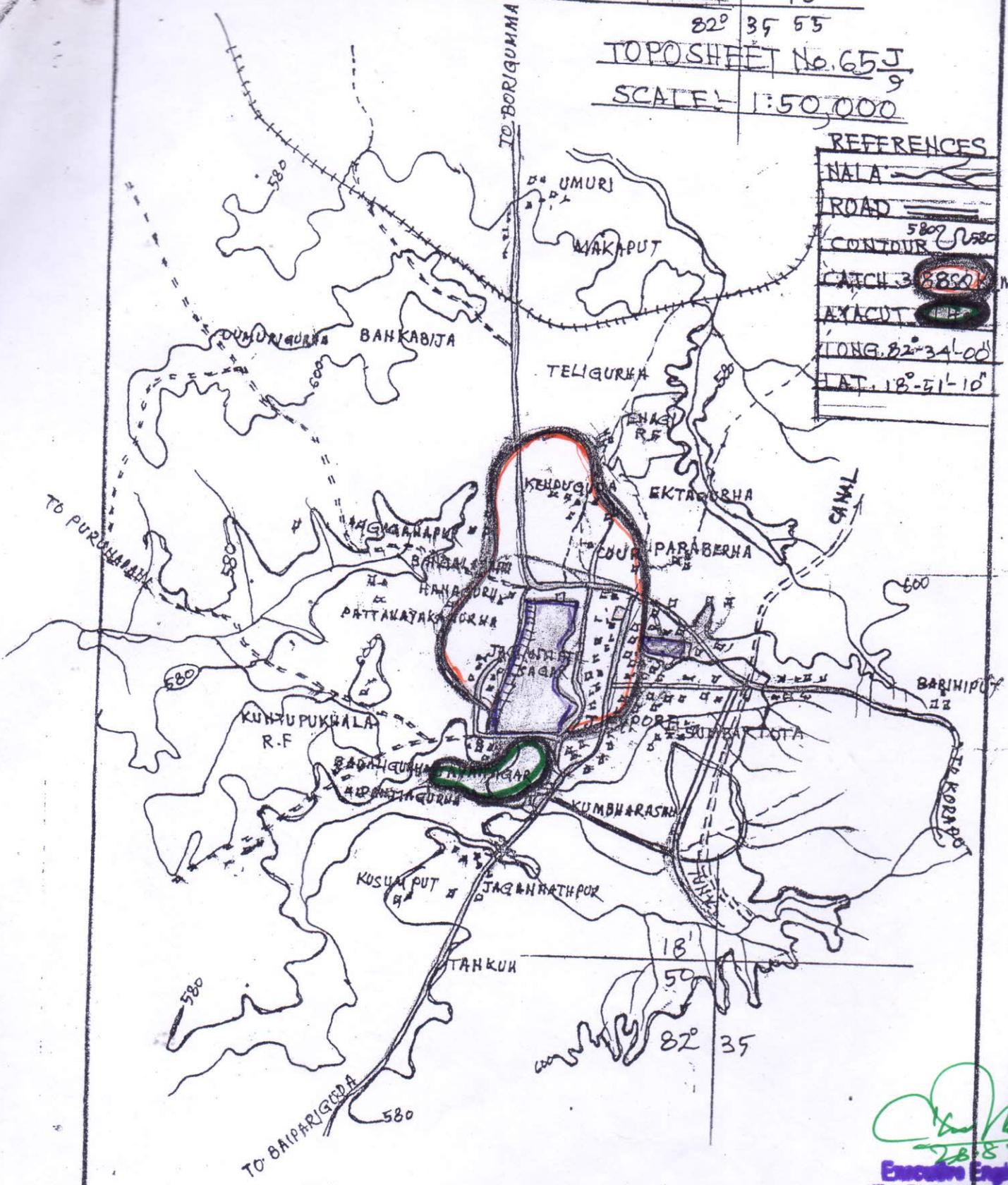
Copy submitted to the Superintending Engineer, K.B.K, Minor irrigation Circle-II, Jeypore for favour of kind information.

Executive Engineer,  
M.I.Division,Jeypore.

INDEX MAP OF JAGANNATHASAGAR M.I.P.  
IN JEYPOR BLOCK OF KORAPUT DIST 18

82° 35' 55"  
TOPO SHEET No. 65 J  
SCALE: 1:50,000

REFERENCES	
NALA	
ROAD	
CONTOUR	
CATCH 3	
AXCUT	
LONG. 82° 34' 00"	
LAT. 18° 51' 10"	



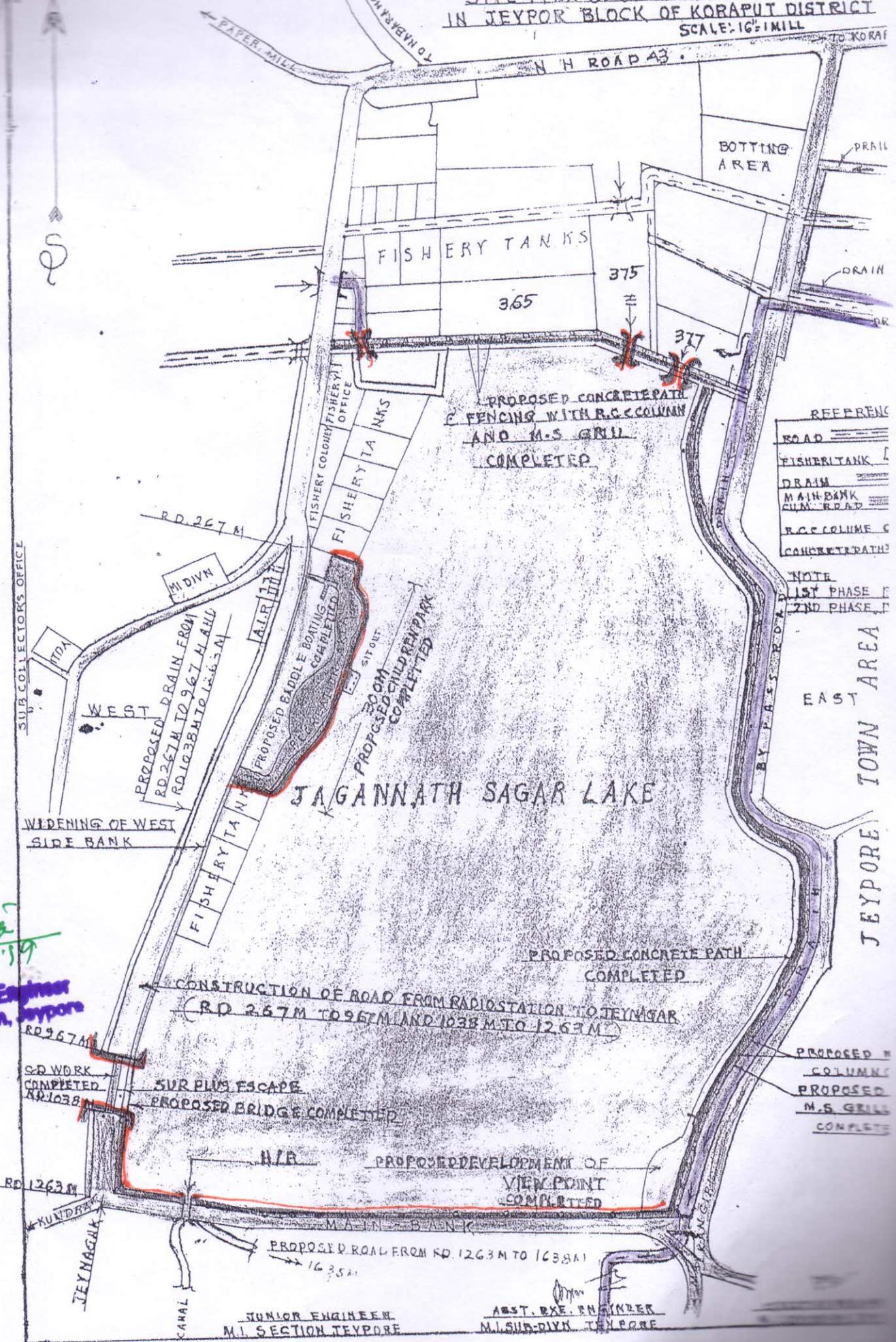
*[Signature]*  
 28/8/19  
 Executive Engineer  
 M.I. Division, Jeypore

*[Signature]*  
 18-2-2009  
JUNIOR ENGINEER  
M.I. SEC. JEYPORE

*[Signature]*  
 18/2/09  
ASST. EXE. ENGINEER  
M.I. SUB-DIVN JEYPORE

*[Signature]*  
EXECUTIVE ENGINEER  
M.I. DIVN JEYPORE

**SITE PLAN OF JAGANNATHSAGAR M.I.P. IN JEYPORE BLOCK OF KORAPUT DISTRICT**  
 SCALE: 10"=1 MILE



REFERENCE

ROAD	---
FISHERY TANK	[Symbol]
DRAIN	---
MAIN BANK	---
R.C.C COLUMN	---
CONCRETE PATH	---

NOTE  
 1ST PHASE  
 2ND PHASE

*[Signature]*  
 28.8.19  
 Executive Engineer  
 M.I. Division, Jeypore

JUNIOR ENGINEER  
 M.I. SECTION JEYPORE

ASST. EXE. ENGINEER  
 M.I. SUB-DIVN. JEYPORE



Letter No: 4168/JM

ପୌର କାର୍ଯ୍ୟାଳୟ : ଜୟପୁର ।  
MUNICIPAL OFFICE : JEYPORE



Date: 20/10/18

To

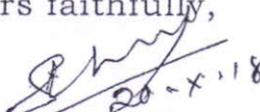
The Executive Engineer,  
Minor Irrigation Department,  
Jeypore.

Sub: Forwarding of DPR regarding of reclamation and renovation of Jagannath Sagar for scrutiny at your level.

Sir,

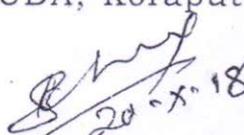
I am forwarding herewith the DPR prepared and submitted by OUIDF, Bhubaneswar regarding reclamation and renovation of Jagannath Sagar for scrutiny. Kindly scrutinize the same and return for further action at this end.

Yours faithfully,

  
20-X-18  
Executive Officer,  
Jeypore Municipality

Memo No. 4169

Copy submitted to the Collector, Koraput/Administrator, Jeypore Municipality/Project Director, DUDA, Koraput for kind information and necessary action.

  
20-X-18  
Executive Officer,  
Jeypore Municipality

  
20.8.18  
Executive Engineer  
M.I. Division, Jeypore

**CHAPTER- 11**  
**COST ESTIMATES**

**11.1 RECLAMATION OF JAGANNATH SAGAR TANK**

The cost required for implementation of various work for reclamation works for Jagannath Sagar Tank shall be Rs. 4241.43 Lakhs. The details are given in Table-11.1

**Table-11.1: Summary of Cost Estimates**

S. No.	Description of Item	Cost (Rs. In Lacs)
1	Retaining Wall with Railing	280.80
2	Ghat, Changing Room and Platform for Rituals	242.39
3	Water Spouts -4 Nos.	5.26
4	Guard Room and Entry Gates	3.27
5	Signages	3.85
6	Sitting Benches	32.08
7	Pathway and Walking Track	104.94
8	Landscaping	50.27
9	Toilet Block Type-2 (4 Nos.)	18.32
10	Solid Waste Management	8.84
11	Street Lights	48.02
12	Drains	199.67
13	Embankment with Vetivar Grass	2397.19
14	Sewage Treatment Plant	169.57
15	Construction of Sumps	8.99
16	Fountains for Aeration (4 Nos.)	23.60
17	Installation of Tubewell in premise of Water Body	2.00
18	Providing Boat (1 no.) for maintenance purpose	0.75
19	Cost for Environment Management Plan	1.86
20	Renovation of Spillway cum Bridge	5.00
	<b>Total</b>	<b>3606.54</b>
	Contingency (5%)	180.33
	<b>Total (Rs. in Lacs)</b>	<b>3787.00</b>
	SGST @ 6%	227.22
	CGST @ 6%	227.22
	<b>Grand Total</b>	<b>4241.43</b>

### Reclamation of Jagannath Sagar, Jeypore

#### Summary of Cost Estimate

S.No.	Description of Item	Cost (Rs. In Lacs)	Reference
1	Retaining Wall with Railing	280.80	Refer Annexure-X
2	Ghat, Changing Room and Platform for Rituals	242.39	Refer Annexure-X
3	Water Spouts -4 Nos.	5.26	Refer Annexure-X
4	Guard Room and Entry Gates	3.27	Refer Annexure-X
5	Signages	3.85	Refer Annexure-X
6	Sitting Benches	32.08	Refer Annexure-X
7	Pathway and Walking Track	104.94	Refer Annexure-X
8	Landscaping	50.27	Refer Annexure-X
9	Toilet Block Type-2 (4 Nos.)	18.32	Refer Annexure-X
10	Solid Waste Management	8.84	Refer Annexure-X
11	Street Lights	48.02	Refer Annexure-X
12	Drains	199.67	Refer Annexure-X
13	Embankment with Vetivar Grass	2397.19	Refer Annexure-X
14	Sewage Treatment Plant	169.57	Refer Annexure-X
15	Construction of Sumps	8.99	Refer Annexure-X
16	Fountains for Aeration(4 Nos.)	23.60	
17	Installation of Tubewell in premise of Water Body	2.00	
18	Providing Boat (1 no.) for maintenance purpose	0.75	
19	Cost for Environment Management Plan	1.86	
20	Renovation of Spillway cum Bridge	5.00	
	<b>Total</b>	<b>3606.66</b>	
	Contingency (5%)	180.33	
	<b>Total (Rs. in Lacs)</b>	<b>3787.00</b>	
	SGST @ 6%	<b>227.22</b>	
	CGST @ 6%	<b>227.22</b>	
	<b>Grand Total</b>	<b>4241.43</b>	

**ANNEXURE XVI - COST ESTIMATE FOR DRAIN**

S.No.	Ref.	Description	No.	L or Area	W	D	Qty	Unit	Rate	Amount (Rs.)
<b>DRAIN</b>										
1	RA-1	Cleaning and grubbing land including uprooting rank vegetation grass, bushes, shrubs, saplings and trees girth up to 300mm, and disposal of unserviceable materials and stacking of serviceable materials, up to a lead of 1000 mtr including removal and disposal of top organic soil not exceeding 15 cm in thickness per hectare by mechanical means.	1	1270	2.30		2921.00	Sqm	2.68	7834.48
2	RA-2	Earth work in excavation of foundation in all kinds of soil with all leads and lifts including shoring, shuttering, propping bullahs, piling dewatering from foundation, supplying and working pumps and stacking the excavated materials away from working area as ordered by the Engineer-in-charge upto 60M etc.	1	1270	2.30	1.35	3943.35	Cumt	137.56	542435.0
3	RA-3	P.C.C (1:3:6) with 4cm size HG CRUSHER BROKEN metal including all cost, conveyance, royalty & taxes etc.comp.to work site as per specification approved by the department & direction of E.I.C	1	1270	2.30	0.10	292.10	Cumt	3776.11	1103001.7
4	RA-11	Filling in foundation with excavated material including cost, conveyance, royalty & taxes etc. complete to work site.(for 100 cum)	2	1270	0.10	1.25	317.50	cum	74.68	23710.90
5	RA-29A(b)	RCC Work M-25 grade using 20mm & down grade size C.B. chips including of all cost etc complete. (i) RCC footing & bases of column, mass concrete drain, pre cast slab etc.								
		Drain Walls	2	1270.0	0.25	1.00	635.00			
		Drain base	1	1270.0	2.10	0.25	666.75			
		Fillet	2	0.0032	1270.00		8.13			
		Drain Cover	1	1270.0	2.30	0.15	438.15			
							1748	cum	5102.70	8919662.5
<b>Reinforcement</b>										
6	RA-10	Supplying fitting & placing uncoated HYSD reinforcement including cutting, bending, binding & placing the steel rods as per drawing & technical specification with cost of binding wire 18 to 20 gauge for 1 cum RCC 100 kg reinforcement needed	1	1748.0			174803	kg	53.61	9370426.5
<b>Total Cost in Rs.</b>										<b>19967071.1</b>
<b>Cost (Rs. In Lacs)</b>										<b>199.67</b>

**ANNEXURE XVII - COST ESTIMATE FOR EMBANKMENT WITH VETIVAR GRASS**

Sl.No.	Ref	Description	No.	L/Area	W	D	Qty	Unit	Rate	Amount
<b>Embankment with Vetivar Grass Protection (on 3 sides of lake, Double Slope)</b>										
1	RA-28	Construction of embankment with approved material obtained from borrow pits with all lifts and leads, transporting to site by mechanical means within a lead of 5 kms, spreading, grading to required slope and compacting to meet requirement of table 300-2 & Clause 305 of MoSRT&H Specifications for Road & Bridge works								
			1	56	2000		112000			
		For Key	1	1.25	2000		2500			
		Soil quantity increased by 10% which is to be taken after compaction					125950	cum	183.0	23048684.52
2	As per market rates in Odisha	Vetivar Grass For slope protection on both side slope of embankment (considering 20 pieces per sq metre)-Both side vetiver	20	404	23.5		189880	sqm	0.35	66458.00
3	As per market rates in Odisha	Vetivar Grass For slope protection on both side slope of embankment (considering 20 pieces per sq metre)-vetiver on one side slope	20	1596	12.7		405384	sqm	0.35	141884.40
3	By Quotation	Tec-Revetment Cost on One side slope of Embankment( for 3.4 km Cost=Rs. 455,315,605, so per m cost is 133916.35	1	1596			1596	Per m Length	133916.35	213730501.6
<b>Embankment with Vetivar Grass Protection (on 1 side of lake, Single Slope)</b>										
1	RA-28	Construction of embankment with approved material obtained from borrow pits with all lifts and leads, transporting to site by mechanical means within a lead of 5 kms, spreading, grading to required slope and compacting to meet requirement of table 300-2 & Clause 305 of MoSRT&H Specifications for Road & Bridge works								
			1	36.0	360		12960			
		For Key	1	1.25	360		450			
		Soil quantity increased by 10% which is to be taken after compaction					14751	cum	183.0	2699413.62
2	As per market rates in Odisha	Vetivar Grass For slope protection on both side slope of embankment (considering 20 pieces per sq metre)	20	360	12.7		91440	sqm	0.35	32004.00
<b>Total Cost</b>										<b>239718946.2</b>
<b>Say in Lakhs</b>										<b>2397.19</b>

OFFICE OF THE EXECUTIVE ENGINEER  
MINOR IRRIGATION DIVISION, JEYPORE

Letter No: 3663

Date: 2.11.18

To

The Executive Officer,  
Jeypore Municipality.

Sub: DPR of OUIDF on reclamation and renovation of Jagannath Sagar for Scrutiny

Ref: Lt. No. 4168 dtd. 20.10.2018 of Executive officer, Jeypore Municipality.

Sir,

I am returning herewith the DPR prepared & submitted by OUIDF, Bhubaneswar after duly scrutiny the items pertaining to minor irrigation works.

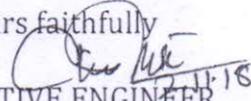
The observation made during scrutiny of the DPR are as detailed below -

1. An amount of Rs. 230.49 Lakhs have been kept for re-sectioning of embankment for a length of 2000 mtr. (Annexure-XVII-1). The cross section of embankment provided in the DPR i.e. 25 mtr at bottom and 3mtr at top with an average height of 4mtr. It is pertinent to mention here that such a big cross sectional area is not available in the periphery of the tank. Moreover to obtain such section, we have to go inside the tank basin area and consequently the live storage capacity of tank will be reduced, which is not admissible.
2. An amount of 2137.31 Lakhs have been kept towards tech-revetment cost for a length of 1596 mtr. (Annexure-XVII-3). This item of works is very costly and not advisable for construction. This item of work can be executed if the above proposed re-sectioning of embankment work will be taken up. Again such item of work is not technically permitted at U/S slope of main dam (south side) for a length of about 700 mtr as it will restrict the seepage of water. But the seepage of water through earth dam is highly essential for safety of dam.  
Therefore it is suggested for construction of protection wall/ retaining wall from 1.0mtr below DSL up to TBL (About 4.60 mtr height) along the periphery of reservoir basin.
3. Provision has not been kept for clearing of water hyacinth from reservoir basin.
4. Provision has not been kept for excavation of overburden soil above DSL from the upland of periphery area of reservoir basin.

5. An amount of 199.67 Lakhs have been kept for construction of a drain for a length of 1270 Mtr with 1.60 Mtr bed width. (Annexure-XVI). But no provision have been made for deepening/ renovation of existing R.R. stone masonry drain of 5mtr bed width and about 1500 mtr length.

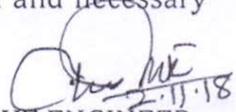
This is for information and necessary action.

Yours faithfully

  
EXECUTIVE ENGINEER

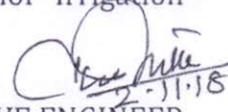
Memo No. 3664 Date. 2.11.18

Copy submitted to the Collector, Koraput/ Administrator, Jeypore Municipality/ Project Director, DUDA, Koraput for kind information and necessary action.

  
EXECUTIVE ENGINEER

Memo No. 3665 Date. 2.11.18

Copy submitted to the Superintending Engineer, K.B.K, Minor Irrigation Circle-II, Jeypore for favour of kind information and necessary action.

  
EXECUTIVE ENGINEER

  
22.8.19  
Executive Engineer  
M.I. Division, Jeypore

## ଖତିୟାନ

ନୌଷା : ଜଗତସିଂହପୁର

ତହସିଲ : ଜୟପୁର

ଥାନା : ଜୟପୁର

ତହସିଲ ନମ୍ବର : 97/287

ଥାନା ନମ୍ବର : 98/100

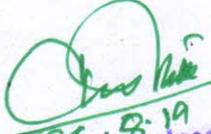
ଜିଲ୍ଲା : କୋରାପୁଟ

କମିସନର ନାମ ଓ ଖେତର ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତର ନମ୍ବର 0				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		1458				
2) ପ୍ରକାର ନାମ, ପିତାଙ୍କ ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ଅନାବାବା				
3) ସ୍ୱଭାବ	ରୟତି					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେୟ	ନିସ୍ତାର ସେୟ ଓ ଅନ୍ୟାନ୍ୟ ସେୟ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		vide R.M.C No 78/86 Rev taken to khata no 1463/2 L.T.C.No 126/79 ପ୍ରକାରେ ଖାତା ନମ୍ବର 1463/3 କୁ vide L.T.C.No 3/80 to khata No 1463/4 plot No 65 & 310 . vide R.M.C. No 122/86 Khata No 1458 recorded Ac 1.000 in settlement department in remark collom				
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ - 19/07/1984						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ରାଷ୍ଟ୍ରୀୟ ସୂଚନା ବିଜ୍ଞାନ କେନ୍ଦ୍ର 27/08/2019 11:49:59 IP :10.172.0.71

Area of Reservoir

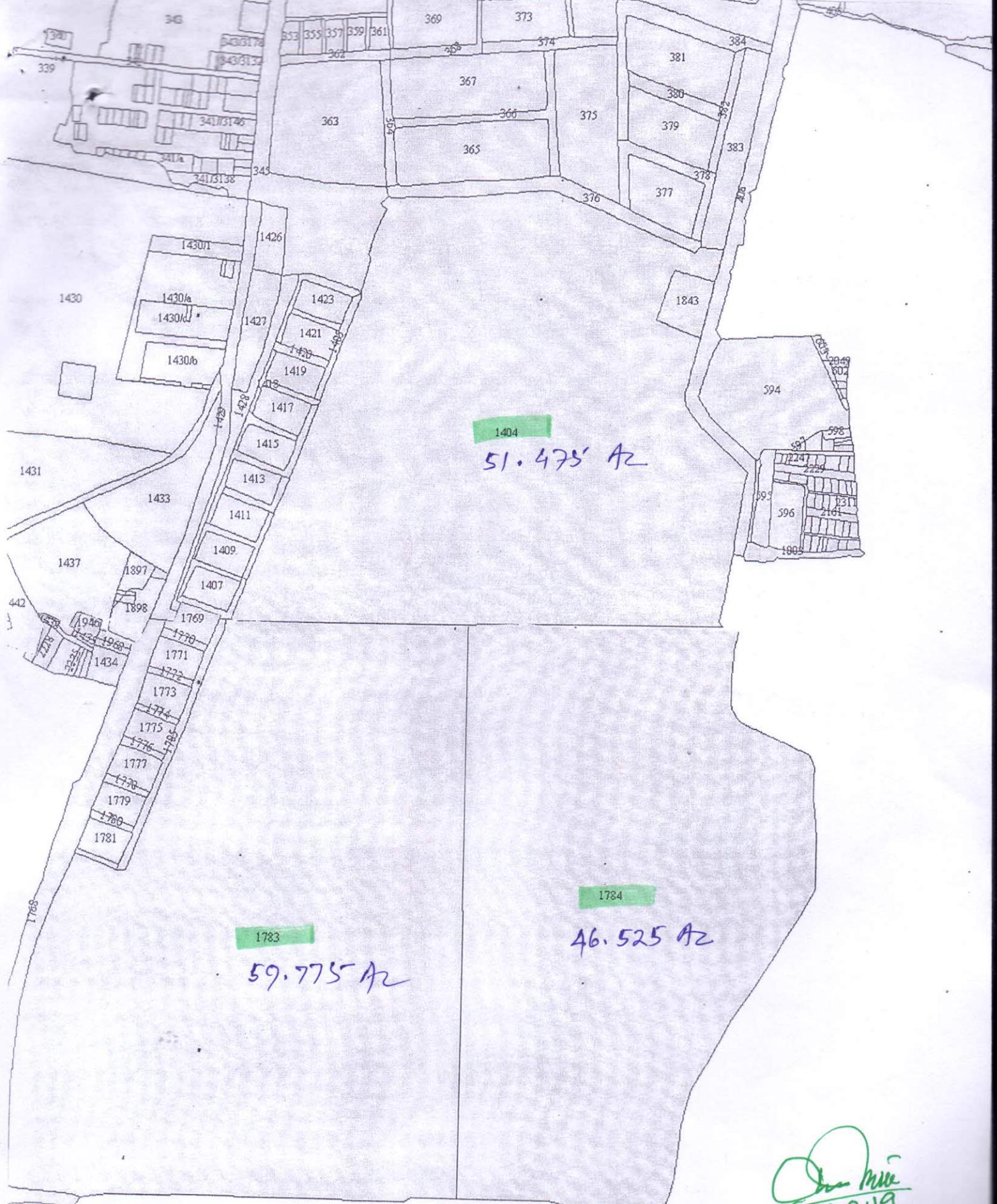
Plot No- 1404-ଜଳାଶୟ(2) 51.475 Ac } ଜଗତସିଂହପୁର  
 1783-ଜଳାଶୟ(4) 59.775 Ac } ଅସ୍ତରାସିଂହପୁର  
 1784-ଜଳାଶୟ(2) 46.525 Ac } ମହାବଳିପୁର  
157.775 Ac  
 ଓ- 63.87 Ha

  
 26.8.19  
 Executive Engineer  
 ILL Division, Jaypore

397	ବନ୍ଧ	0	208	ଦଖଲ: ମତ୍ସ୍ୟ ବିଭାଗ
1783	ଜଳାଶୟ ଏକ	59	775	ଜଗନ୍ନାଥ ସାଗର, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1784	ଜଳାଶୟ ଏକ	46	525	ଜଗନ୍ନାଥ ସାଗର, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1425	ଜଳାଶୟ ଦୁଇ	3	075	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1781	ଜଳାଶୟ ଦୁଇ	0	430	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1779	ଜଳାଶୟ ଦୁଇ	0	407	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1777	ଜଳାଶୟ ଦୁଇ	0	440	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1775	ଜଳାଶୟ ଦୁଇ	0	383	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1773	ଜଳାଶୟ ଦୁଇ	0	427	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1771	ଜଳାଶୟ ଦୁଇ	0	407	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1769	ଜଳାଶୟ ଦୁଇ	0	430	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1423	ଜଳାଶୟ ଦୁଇ	0	492	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1421	ଜଳାଶୟ ଦୁଇ	0	533	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1419	ଜଳାଶୟ ଦୁଇ	0	518	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1417	ଜଳାଶୟ ଦୁଇ	0	520	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1415	ଜଳାଶୟ ଦୁଇ	0	480	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1413	ଜଳାଶୟ ଦୁଇ	0	460	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
1411	ଜଳାଶୟ ଦୁଇ	0	515	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
64	ଜଳାଶୟ ଦୁଇ	0	634	ବନ୍ଧ.
351	ଜଳାଶୟ ଦୁଇ	1	465	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।
367	ଜଳାଶୟ ଦୁଇ	2	850	ବନ୍ଧ, ମତ୍ସ୍ୟ ବିଭାଗ, କୁ ଅସ୍ଥାଇ ଭାବେ, ହସ୍ତାନ୍ତର ହୋଇଛି ।

*Handwritten signature*  
28.8.19





1404  
51.475 Ac

1783  
59.775 Ac

1784  
46.525 Ac

*Don Miller*  
26.8.19  
Executive Engineer  
M.I. Division, Jaypore

ଜଗନ୍ନାଥସାଗର କ୍ଷୁଦ୍ର-ଜଳସେଚନ ପ୍ରକଳ୍ପର ଜଳସେଚନ ଭୂମି-ଅନୁସୂଚୀ

ମୌଜା: - ୧)ଜୟନଗର ଓ ୨)ଜୟପୁର

କ୍ର.ନଂ	ମୌଜା	ରୟତ କ ନାମ ଓ ଠିକଣା	ଖାତା ନଂ	ପ୍ଲଟ ନଂ	କିସମ	ରକବା	ସେଚିତ ରକବା	ମତବ୍ୟ	
୧.	ଜୟନଗର	ଦାଶରଥ ନନ୍ଦ	୩୦/୨୩	୧୪୭	ଧାନ-୧	୨.୭୦	୨.୭୦	ଧାନ	
		ପିତା -ଗଙ୍ଗାଧର ନନ୍ଦ,	୩୦/୨୯୪	୧୪୩	ଧାନ-୧	୧.୬୨	୧.୬୨	ଧାନ	
		ଜୟପୁର	୨୭	୧୪୧	ଧାନ-୧	୩.୪୦	୩.୪୦	ଧାନ	
୨.	ଜୟନଗର	ଗୋରା ଗୌଡ଼	୧୦	୧୪୨	ଧାନ-୧	୨.୦୮	୨.୦୮	ଧାନ	
		ପି -ଦାମୋଦର ଗୌଡ଼ ଜୟପୁର							
୩.	ଜୟନଗର	ହିମାଂଶୁ ନନ୍ଦ	୩୦/୨୬୬	୧୪୧/୪୪୦	ଧାନ-୧	୨.୮୩	୨.୮୩	ଧାନ	
		ପିତା -ଦାଶରଥ ନନ୍ଦ, ଜୟନଗର							
୪.	ଜୟନଗର	ସୁଧାଂଶୁ ନନ୍ଦ	୩୦/୨୬୬	୧୪୧/୪୪୧	ଧାନ-୧	୨.୦୦	୨.୦୦	ଧାନ	
		ପିତା -ଦାଶରଥ ନନ୍ଦ, ଜୟନଗର							
୫.	ଜୟନଗର	ଡମ୍ବୁରୁ ଗାଦବା	୩୦/୯	୧୩୬	ଧାନ-୧	୦.୭୧	୦.୭୧	ଧାନ	
		ପିତା - ପଦ୍ମଲୀମଗାଦବା ଜୟନଗର							
୬.	ଜୟନଗର	ସଦାଶିବ ନାୟକ	୨୪	୧୪୭	ଧାନ-୧	୨.୩୦	୨.୩୦	ଧାନ	
		ପିତା - ଭଗବାନ ନାୟକ, ଗଡ଼ିଆସାହି, ଜୟପୁର							
						ମୋଟ=	୧୭.୬୪	ଏକର	
							୭.୧୪	ହେକ୍ଟର	
୭.	ଜୟପୁର	ଆବାଦ ଯୋଗ୍ୟ ଅନାବାଦୀ	୨୫୬	୭୭୯	ଧାନ-୧	୧୯.୩୧	୧.୫୦	ଧାନ	
		(ସରକାରୀ)			୭୯୧	ଧାନ-୧	୨୪.୪୨	୩.୦୦	ଧାନ
					୭୯୨	ଧାନ-୧	୩.୨୮	୧.୦୦	ଧାନ
						ମୋଟ=	୫.୫୦	ଏକର	
							୨.୨୨	ହେକ୍ଟର	

ପ୍ରସ୍ତୁତକର୍ତ୍ତା

ସର୍ବମୋଟ = ୨୩.୧୪ଏକର

ଅକ୍ଷୟ କାନ୍ତ ମାଳି

୯.୩୬ ହେକ୍ଟର

ଅମିନ

କ୍ଷୁଦ୍ରଜଳସେଚନ ବିଭାଜନ, ଜୟପୁର

  
Engineer  
W.P. Division, Jyopore

1929  
10/10/18

**DISTRICT URBAN DEVELOPMENT AGENCY (DUDA): KORAPUT**

Ph.No:06852-250376 (O)/Fax- 252182/ E-mail: ori-dkoraput@nic.in, koraputduda@gmail.com

No: 536/XXXVII - 32/18

Date: 10.10.2018

PROCEEDINGS OF THE MEETING HELD ON 09/10/2018 AT MUNICIPAL COUNCIL HALL, JEYPURE  
IN CONNECTION WITH CLEANING OF JAGANNATH SAGAR.

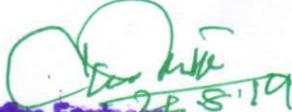
The meeting was presided over by the Collector, Koraput. The members attended the meeting is annexed at annexure-I.

At the outset the Collector, Koraput briefed the members that Jagannath Sagar is one of biggest tank in Jeypore existing since time immemorial. This historic tank is being polluted and covered with weeds, which needs immediate cleaning to mitigate public demand. As such following decisions have been taken to clean the Sagar in a joint effort of all the departments.

- 1) The weed cleaning work will be started by ODRAF team from 14<sup>th</sup> October 2018 onwards utilising powers boats and other man and machineries available with them till complete cleaning of weeds. The work should be started from 8.00 am onwards.
- 2) Apart from above, two country boats will be pressed in to service and local experienced labourers will be engaged to clean weeds. This work will be done by Jeypore Municipality.
- 3) The Dist. Fishery Officer, Jeypore is requested to provide two country boats.
- 4) The fuel cost incurred thereof shall be borne by M.I. Division, Jeypore.
- 5) The weeds collected will be lifted immediately by engaging tractors, tippers and man power of Jeypore Municipality and dumped at Mokaput garbage dumping yard.
- 6) The collected weed should be shifted to earmarked location with net covering and the workmen engaged in the work have to be provided with gloves, mask and gum boots. This responsibility is entrusted to Jeypore Municipality.
- 7) Peripheral encroachments shall be evicted and the Sub-Collector, Jeypore will take immediate action in the matter.
- 8) Bush cutting around Jagannath Sagar should be continued by Jeypore Municipality.
- 9) ~~Bijayava Vahini Dist. Coordinator is requested to clean plastic bottles and other unnecessary articles from its periphery by indulging their members. If necessary help of NCC, NSS, Scout and NGO shall be invited for the purpose.~~ NCC, NSS, other NGOs to be engaged for
- 10) The Divisional Forest Officer is requested to plant trees around Jagannath Sagar after completion of cleaning work.
- 11) The Executive Engineer, South Co. is requested to shift the electric poles installed inside Jagannath Sagar.

10.10.18

The meeting ended with vote of thanks to the chair.

  
Executive Engineer  
M.I. Division, Jeypore

  
COLLECTOR, KORAPUT



ଶୌର କାର୍ଯ୍ୟାଳୟ : ଜୟପୁର ୧

MUNICIPAL OFFICE : JEYPORE



୧୨୫  
୧୨/୧୦/୧୮

Letter No: 4153/JM  
To

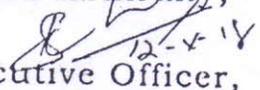
Date: 12.10.18

The Executive Engineer,  
Minor Irrigation Division,  
Jeypore.

Sub: De-weeding of Jagannath Sagar-regarding.  
Sir,

Enclosing herewith the minutes of the meeting held on 09/10/2018 I request you to kindly bear the fuel cost of power boats and other mechanisms provided by ODRAF during de-weeding operation of Jagannath Sagar, scheduled to be held from 14/10/2018. Besides, provide one chain excavator for lifting of extracted weed.

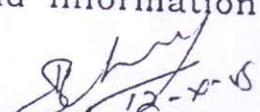
Yours faithfully,

  
Executive Officer,  
Jeypore Municipality

Date: 12.10.18

Memo No. 4154

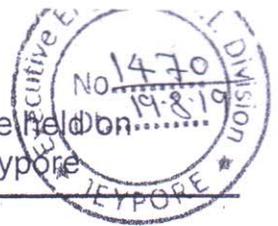
Copy submitted to the Collector, Koraput / Project Director, DUDA, Koraput for kind information and necessary action.

  
Executive Officer,  
Jeypore Municipality

  
Executive Engineer  
M.I. Division, Jeypore  
28.10.18

  
12-10-18

Proceeding of meeting on Development of Jagarnath Sagar, Jeypore held on  
31.07.2019 at 04.30PM in the office chamber of Sub-Collector, Jeypore



The meeting on discuss regarding present status and future development of the historical and oldest Jagarnath Sagar, Jeypore of Koraput district was held on 31.07.2019 at 04.30PM in the office chamber of the Sub-Collector, Jeypore under the chairmanship of Sub-Collector, Jeypore.

The members attending the meeting is enclosed at Annexure-A.

At the outset the chairman welcomed the Govt. officials and the members of Jeypore citizen committee and vivid discussion was made on a no of vital issues relating to environment, land, renovation, fisheries, minor irrigation, tourism etc. as details of which are depicted below.

#### Land related issues

The members of citizen committee Jeypore raised the question of ownership and the total extent of area of Jagarnath sagar at Jeypore bounded on the North by the Jeypore-Nabarangpur road, on the East by Jeypore town and on the West by ring road and on the South by the road leading to Jayanagar and wanted to know the reality so that the issue will be amicably resolved. They also raised the issue of encroachment of surrounding area of Jagarnath Sagar by Jeypore municipality where municipality has constructed nos. of commercial stalls, toilets and other miscreants have also illegally encroached land by dumping the soil and metal and constructing temporary/permanent garage/shed etc.

In this regard Tahasildar, Jeypore said that as per record there is total 203.303AC of land recorded in Anabadadi khata out of which 157.775AC is recorded as Jagarnath Sagar and the rest 45.528 is recorded as tanks and aadi comprising 56 plot and 203.303AC of land has been temporary transferred to Fishery Department and now its also under occupation of fishery department for the purpose of pisciculture.

#### Fisheries Department

The members of citizen committee expressed that there is 36 nos. of tanks by Fishery Department adjacent to Jagarnath Sagar and out of 36 nos. of tank only 9 nos of tank are under used for fishing and rest are in defunct condition without any ward and watch leading to encroachment. They suggested for merging the unused tanks which are located back side of the fishery office to Jagarnath sagar for its enlargement and better use of public.

The District Fishery Officer, Koraput at Jeypore in turn stated that Ac 224.50 of land was transferred to fisheries department for fishing purpose vide order no. 2463/EA XVII 70/54 dated 24.03.1956 of Deputy Secretary to Govt. of Orissa Revenue Department by the order of the Governor for fish farm and the fish farm came into existence in the flows areas of Jagannathsagr to fulfill the prime goal for supply of finger lings

- a) Jeypore Fish Farm Ac 44.50
- b) Proper Jagannathsagar Ac 180.00

Out of total area of Jeypore Fish Farm of 44.50AC the plot no. 383 of khata no. 1458 of Jagadhatri mouza along with plot no. 379,381,387 & 391 to 399 comprising an area of 6.55Acres of land has handed over to PA, ITDA, Jeypore for construction of paddle boating club and setting of Sagar Park and subsequently the said site has been transferred to Jeypore Municipality for its maintenance and 17.16 acres (approx) of land has been transferred to MI Division Jeypore. The fishery department is in now possession of the 23.89 acres where the following tanks are used for pisciculture purpose and fish seed production and other lands are used for office building & staff quarter and none utilization is not a fact.

39 no. of Nursery tanks(North of side)	7.78Ac
3 no. of rearing tanks(North side)	1.92Ac
5 nos. of stocking tanks(north side)	7.87Ac
Hatchery, Ice Plant, Office, building & staff quarters (west side)	3.32Ac
Dy. Director Office building and quarter (in front of Kalia service station)	1.50Ac
Nursery tanks and fish landing shed near boating park(west side)	2.50Ac

Further, the DFO, Jeypore expressed that the fishery authority has already made correspondence to Tahasildar for demarcation and to submit land schedule and sketch map for filling of alienation proposal vide his memo no. 601 dated 23.05.2015 and also said except these above lands if any other land is found then it may be handed over to the revenue department.

The District Fishery Officer, Jeypore is requested to enquire into the feasibility and actual requirement of tanks by fishery department and intimate his higher authority for handing over the unutilized tanks to revenue department for better utilization and benefit of the public. Also, he is requested to conduct a fresh enquiry to list out the encroachers in the said land in collaboration with municipality and revenue authorities and submit the report for taking necessary action at this level.



Tahasildar, Jeypore is requested to demarcate the land to know the exact area and submit land scheduled and sketch map

#### Minor Irrigation Department

The Executive Engineer Minor Irrigation, Jeypore informed in the meeting that this department is irrigating the lands in the lower area through canal system to an extent of 25.00AC. There is a main dam & head regulator located at southern side and surplus at west side of Jagarnath Sagar and by this dam MI Department is providing irrigation facilities to the said land. But Tahasildar, Jeypore brought to the notice in the meeting that as per the record the area of land shown to have been irrigated by Minor Irrigation Department to an extent 23.58AC out of which Ac18.98 of land cover under Jayangar Mouza demand 961.25 and 4.60AC of land cover under Jeypore LR demand 232.75AC and the water taxes also receipt in every year.

Further, the EE MI, Jeypore said that Jeypore town has expended to large extent & the ayacut area of this project has been gradually converted to residential areas by constructing buildings and as the irrigated area is very less hence the MI Department has very less scope for its future development and also agreed to handing over the same to Municipality, Jeypore unanimously decided in the meeting.

Sub-Collector, Jeypore is requested to Executive Engineer, Minor irrigation, Jeypore for handing over the same to the Municipality Jeypore for its utilization, maintenance and further development.

#### Municipality issue

The citizen committee members expressed that some of the waste drainage water of christen street and various nearby streets are passing directly into the Sagar which pollutes the water and needs immediate eradication of proper drainage. The member of Jeypore citizen also complaint that, the municipality is usually dumping garbage at different place adjacent to Jagarnath sagar and encouraging the miscreants to encroach the land. Beside Biju vending jone more than 10 nos. of toilet have been construed by Jeypore municipality on Jagarnath Sagar illegally. 12 nos of stall constructed at Jayanagar chack which need to be dismantled in order to expand the water body. Rubbles dumped beside first female washing ghat at panchanan chowk on which toilet were proposed to construct by Jeypore municipality and later on which was stopped by the sub-division administration after the complain given by Jeypore citizen committee. The same

rubble must be removed from the place to facilitated local people to have a safe and secure birth.

Further, the representative of Executive Officer reported in the meeting that the Municipality has proposed overall development of the tank through Odisha Infrastructure Development Fund. The proposal for finalization of DPR and sanction of grant and loan is under consideration at OUIDF, Bhubaneswar. As regards construction of market complex, it is clarified that the said market complex has been constructed long back and it will be reviewed as to why such a proposal was materialized.

Sub-Collector, Jeypore is requested to municipality to expedite the matter with OUIDDF, Bhubaneswar. Thasildar, Jeypore is also requested to accord permission possession of the tank to the municipality as per provision.

#### Tourism Department

The citizen members complain that the tourism department has leased out Ac 01.00 of land of the land meant for food and boating purpose but which has been utilized for Kalyani mandap and the leasee gradually encroaching the land by dumping soil for parking of vehicle and due to establishment of kalyan madap the it is very much

The tourist officer in turn replied that as per the record a piece of land measuring Ac0.939 covering khata no. 1458 under plot no-1777, Kissam jalasaya II, Plot No.1778, Kissama Aadi, area AC-0.92 and plot no-1779, Kissama Jalasaya II AC 0.407 located adjacent to children park is under possession of tourism department for the development of tourism accommodation unit Boating complex, water spot activities etc. and has also submitted alienation proposal for Govt. land at Jagannath Sagar, Jeypore for establishment of Water sports Activities on 25.10.2008, 31.07.2011 & 25.10.2018 with due procedure to Tahasildar, Jeypore. Initially OTDC was engaged for maintenance of the said unit. The Department Tourism Odisha has leased out the said land on 24<sup>th</sup> September 2018 to Gonash Prasad Behera, Jeypore for its development, maintenance and operation of the unit for 30 years in PPP mode.

The Sub-Collector, Jeypore is requested the tourist officer, Koraput to submit a copy of agreement made between tourism department and vender to review the matter and take appropriate action at level. Further, he also requested to make fresh enquiry for violation of agreement if any and report compliance in the matter.

The Tahasildar, Jeypore is requested to take early step for alienation and handing over the of applied land in favour of tourism department.

Decision taken:

In the above circumstance, the house decided to demarcate the actual area of land of Jagarnath Sagar and to evict the encroachment across the surrounding and finally the land of Minor Irrigation department and unused land of Fishery department and Jagarnath sagar is to be handover to Municipality, Jeypore so the municipality will develop the Jagarnath Sagar, Jeypore.

*[Signature]*  
03-8-2019  
Sub-Collector, Jeypore

Memo No.6611/2019

Date 03.08.2019

Copy forwarded to the PA, ITDA, Jeypore/Executive Engineer, MI Division, Jeypore/Executive Officer, Municipality, Jeypore/ Tahasildar, Jeypore/ Tourist Officer, Jeypore/ District Fishery Officer, Jeypore/ president of citizen committee Jeypore for information and necessary action.

*[Signature]*  
Sub-Collector, Jeypore

Memo No.6612/2019

Date. 03.08.2019

Copy submitted to the Collector & District Magistrate, Koraput for kind perusal and necessary action.

*[Signature]*  
Sub-Collector, Jeypore

*[Signature]*  
2.8.19  
Executive Engineer  
M.I. Division, Jeypore



ପୌର କାର୍ଯ୍ୟାଳୟ : ଜୟପୁର ।

MUNICIPAL OFFICE : JEYPORE



37 (813)  
31.7.19

Letter No: 3033/JM

Date: 30/7/19

To

The Additional District Magistrate,  
Koraput.

Sub: Original application No. 148/2019 filed by Basant Patra Vrs State of Odisha  
and others.

Ref: L.No. 1407 Dated 01/06/2019.

Sir,

With reference to the correspondence cited above I am to furnish below the  
factual report as directed by Hon'ble NGT in their order Dated 15/04/2019.

- 1) That the maintenance of Jagannath Sagar at Jeypore lie with M.I. Division,  
Jeypore.
- 2) That the drain water flow in to the lake has since been arrested and diverted  
to main drain.
- 3) That it is learnt that the M.I. Division, Jeypore has floated tenders for  
beautification of the lake alongwith de-weeding.
- 4) There is no provision at present for functioning Boat Club.
- 5) There is no spot of bus-stop by filling part of lake anywhere around the lake.  
This is for kind information and necessary action.

Yours faithfully,

*[Signature]*  
Executive Officer,  
Jeypore Municipality

*[Handwritten note]*  
30.7.19

*[Handwritten initials]*  
SM

# OFFICE OF THE SUB-COLLECTOR, JEYPORE

Letter No.8308/2019

Date.11.10.2019

To

The Collector & DM,  
Koraput

**Sub:** Submission of enquiry report in written complaint petition filed by Shri Basant Patra S/o- Shri Chhayakanta Patra, Purnagarh Near Ghotogudi Temple At; P.R Peta, Po Jeypore dist Koraput.

**Ref:** Your PHB Dy No. 300 Dated 23.09.2019  
Letter NO. 2768/I-103/2019 Dated 09.10.2019 of ADM, Koraut (Judicial Section)

Sir,

In inviting a kind reference to the subject cited above I am to say that, I have visited the Jagarnnath Sagar, Jeypore on 11<sup>th</sup> October 2019 with the field functionaries of the Municipality, Jeypore to enquiry into the petition of Sri. Basant Patra, S/o- Shri Chhayakatna Patra, Purnagarh near Ghotogudi Temple at P.R Peta, Jeypore and the order passed by National Green Tribunal Principal Bench, New Delhi vide application no. 148/2019 dated 15.04.2019 wherein the complainant alleged on the following issue

1. Pollution is taking place with in-flow of drain water
2. Water body is filled with weed,
3. Boat club is non-functional.
4. A bus stop is being developed by filling a part of the lake.

During my spot visit I found that, the existing earth drain from New Street 5<sup>th</sup> line chock to Kondra Street, Jeypore which is located at the north side of Jagarnnath Sagar is very poor condition and it need immediate construction of proper concrete drain. There are three major leakages on the said earth drain where the sewage water is directly entering into the Jagarnnath Sagar this is the main reason of pollution of reservoir water and formation of weeds. It is seen that, the reservoir basin i.e the water body is filled with weeds. No bus stop is developed by filling a part of the lake and also no boat club is functioning in Jagarnnath Sagar.

This is for your kind information and necessary action.

Yours faithfully,

*[Signature]*  
Sub-Collector, Jeypore

Date.11.10.2019

Memo No.8309/2019

Copy submitted to the ADM, Koraput for kind information and necessary action.

*[Signature]*  
Sub-Collector, Jeypore



4148  
20.9.19

No. 7854 /19

Dated. 21-9-19

To  
Additional District Magistrate, Koraput.  
Judicial Section.

*Handwritten:*  
Dnh  
26/9/19

Sub: Regarding submission of Compliance on Original Appellation No. 148/19 filed by Sri Basanta Patra Vrs. State of Odisha & others.

Ref: Letter No. 2313 dt. 16.9.2019 of Addl. District Magistrate, Koraput.

Sri,  
In inviting a reference to the to the letter on the subject cited above, I am to say that I have already conduct a meeting on 31.7.2019 at 4.30 P.M in the Chamber of me and discuss with EEMI, Govt. Officials , Member of Jeypore Citizen Committee, Tahsildar, Jeypore regarding present status and future development of the historical and oldest Jagannath Sagar , Jeypore of koraput district .Different vital issues relating to environment, land , renovation , fisheries, Minor Irrigation ,turism etc discussion in the meeting . A copy of meeting proceeding regarding development of Jagannath Sagar ,Jeypore is enclosed here with for kind reference.

This is for favour of information and necessary action.

Yours faithfully,

*Handwritten signature:*  
Sub-Collector, Jeypore.

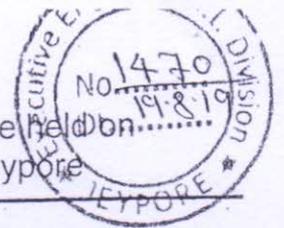
*Handwritten:*  
Judicial  
a

*Handwritten:*  
6218  
27.9.19.

*Handwritten signature:*

*Handwritten initials:*  
SP  
OK

Proceeding of meeting on Development of Jagarnath Sagar, Jeypore held on  
31.07.2019 at 04.30PM in the office chamber of Sub-Collector, Jeypore



The meeting on discuss regarding present status and future development of the historical and oldest Jagarnath Sagar, Jeypore of Koraput district was held on 31.07.2019 at 04.30PM in the office chamber of the Sub-Collector, Jeypore under the chairmanship of Sub-Collector, Jeypore.

The members attending the meeting is enclosed at Annexure-A.

At the outset the chairman welcomed the Govt. officials and the members of Jeypore citizen committee and vivid discussion was made on a no of vital issues relating to environment, land, renovation, fisheries, minor irrigation, tourism etc. as details of which are depicted below.

#### Land related issues

The members of citizen committee Jeypore raised the question of ownership and the total extent of area of Jagarnath sagar at Jeypore bounded on the North by the Jeypore-Nabarangpur road, on the East by Jeypore town and on the West by ring road and on the South by the road leading to Jayanagar and wanted to know the reality so that the issue will be amicably resolved. They also raised the issue of encroachment of surrounding area of Jagarnath Sagar by Jeypore municipality where municipality has constructed nos. of commercial stalls, toilets and other miscreants have also illegally encroached land by dumping the soil and metal and constructing temporary/permanent garage/shed etc.

In this regard Tahasildar, Jeypore said that as per record there is total 203.303AC of land recorded in Anabadadi khata out of which 157.775AC is recorded as Jagarnath Sagar and the rest 45.528 is recorded as tanks and aadi comprising 56 plot and 203.303AC of land has been temporary transferred to Fishery Department and now its also under occupation of fishery department for the purpose of pisciculture.

#### Fisheries Department

The members of citizen committee expressed that there is 36 nos. of tanks by Fishery Department adjacent to Jagarnath Sagar and out of 36 nos. of tank only 9 nos of tank are under used for fishing and rest are in defunct condition without any ward and watch leading to encroachment. They suggested for merging the unused tanks which are located back side of the fishery office to Jagarnath sagar for its enlargement and better use of public.

The District Fishery Officer, Koraput at Jeypore in turn stated that Ac 224.50 of land was transferred to fisheries department for fishing purpose vide order no. 2463/EA XVII 70/54 dated 24.03.1956 of Deputy Secretary to Govt. of Orissa Revenue Department by the order of the Governor for fish farm and the fish farm came into existence in the flows areas of Jagannathsagar to fulfill the prime goal for supply of finger lings

- |                          |           |
|--------------------------|-----------|
| a) Jeypore Fish Farm     | Ac 44.50  |
| b) Proper Jagannathsagar | Ac 180.00 |

Out of total area of Jeypore Fish Farm of 44.50AC the plot no. 383 of khata no. 1458 of Jagadhatri mouza along with plot no. 379,381,387 & 391 to 399 comprising an area of 6.55Acres of land has handed over to PA, ITDA, Jeypore for construction of paddle boating club and setting of Sagar Park and subsequently the said site has been transferred to Jeypore Municipality for its maintenance and 17.16 acres (approx) of land has been transferred to MI Division Jeypore. The fishery department is in now possession of the 23.89 acres where the following tanks are used for pisciculture purpose and fish seed production and other lands are used for office building & staff quarter and none utilization is not a fact.

39 no. of Nursery tanks(North of side)	7.78Ac
3 no. of rearing tanks(North side)	1.92Ac
5 nos. of stocking tanks(north side)	7.87Ac
Hatchery, Ice Plant, Office, building & staff quarters (west side)	3.32Ac
Dy. Director Office building and quarter (in front of Kalia service station)	1.50Ac
Nursery tanks and fish landing shed near boating park(west side)	2.50Ac

Further, the DFO, Jeypore expressed that the fishery authority has already made correspondence to Tahasildar for demarcation and to submit land schedule and sketch map for filling of alienation proposal vide his memo no. 601 dated 23.05.2015 and also said except these above lands if any other land is found then it may be handed over to the revenue department.

The District Fishery Officer, Jeypore is requested to enquire into the feasibility and actual requirement of tanks by fishery department and intimate his higher authority for handing over the unutilized tanks to revenue department for better utilization and benefit of the public. Also, he is requested to conduct a fresh enquiry to list out the encroachers in the said land in collaboration with municipality and revenue authorities and submit the report for taking necessary action at this level.



Tahasildar, Jeypore is requested to demarcate the land to know the exact area and submit land scheduled and sketch map

#### Minor Irrigation Department

The Executive Engineer Minor Irrigation, Jeypore informed in the meeting that this department is irrigating the lands in the lower area through canal system to an extent of 25.00AC. There is a main dam & head regulator located at southern side and surplus at west side of Jagarnath Sagar and by this dam MI Department is providing irrigation facilities to the said land. But Tahasildar, Jeypore brought to the notice in the meeting that as per the record the area of land shown to have been irrigated by Minor Irrigation Department to an extent 23.58AC out of which Ac18.98 of land cover under Jayangar Mouza demand 961.25 and 4.60AC of land cover under Jeypore LR demand 232.75AC and the water taxes also receipt in every year.

Further, the EE MI, Jeypore said that Jeypore town has expended to large extent & the ayacut area of this project has been gradually converted to residential areas by constructing buildings and as the irrigated area is very less hence the MI Department has very less scope for its future development and also agreed to handing over the same to Municipality, Jeypore unanimously decided in the meeting.

Sub-Collector, Jeypore is requested to Executive Engineer, Minor irrigation, Jeypore for handing over the same to the Municipality Jeypore for its utilization, maintenance and further development.

#### Municipality issue

The citizen committee members expressed that some of the waste drainage water of christen street and various nearby streets are passing directly into the Sagar which pollutes the water and needs immediate eradication of proper drainage. The member of Jeypore citizen also complaint that, the municipality is usually dumping garbage at different place adjacent to Jagarnath sagar and encouraging the miscreants to encroach the land. Beside Biju vending jone more than 10 nos. of toilet have been construed by Jeypore municipality on Jagarnath Sagar illegally. 12 nos of stall constructed at Jayanagar chack which need to be dismantled in order to expand the water body. Rubbles dumped beside first female washing ghat at panchanan chowk on which toilet were proposed to construct by Jeypore municipality and later on which was stopped by the sub-division administration after the complain given by Jeypore citizen committee. The same

rubble must be removed from the place to facilitated local people to have a safe and secure birth.

Further, the representative of Executive Officer reported in the meeting that the Municipality has proposed overall development of the tank through Odisha Infrastructure Development Fund. The proposal for finalization of DPR and sanction of grant and loan is under consideration at OUIDF, Bhubaneswar. As regards construction of market complex, it is clarified that the said market complex has been constructed long back and it will be reviewed as to why such a proposal was materialized.

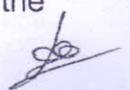
Sub-Collector, Jeypore is requested to municipality to expedite the matter with OUIDDF, Bhubaneswar. Thasildar, Jeypore is also requested to accord permission possession of the tank to the municipality as per provision.

#### Tourism Department

The citizen members complain that the tourism department has leased out Ac 01.00 of land of the land meant for food and boating purpose but which has been utilized for Kalyani mandap and the leasee gradually encroaching the land by dumping soil for parking of vehicle and due to establishment of kalyan madap the it is very much

The tourist officer in turn replied that as per the record a piece of land measuring Ac0.939 covering khata no. 1458 under plot no-1777, Kissam jalasaya II, Plot No.1778, Kissama Aadi, area AC-0.92 and plot no-1779, Kissama Jalasaya II AC 0.407 located adjacent to children park is under possession of tourism department for the development of tourism accommodation unit Boating complex, water spot activities etc. and has also submitted alienation proposal for Govt. land at Jagannath Sagar, Jeypore for establishment of Water sports Activities on 25.10.2008, 31.07.2011 & 25.10.2018 with due procedure to Tahasildar, Jeypore. Initially OTDC was engaged for maintenance of the said unit. The Department Tourism Odisha has leased out the said land on 24<sup>th</sup> September 2018 to Gonesh Prasad Behera ,Jeypore for its development, maintenance and operation of the unit for 30 years in PPP mode.

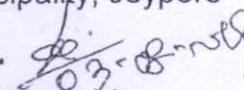
The Sub-Collector, Jeypore is requested the tourist officer, Koraput to submit a copy of agreement made between tourism department and vender to review the matter and take appropriate action at level. Further, he also requested to make fresh enquiry for violation of agreement if any and report compliance in the matter.



The Tahasildar, Jeypore is requested to take early step for alienation and handing over the of applied land in favour of tourism department.

Decision taken:

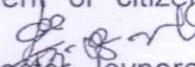
In the above circumstance, the house decided to demarcate the actual area of land of Jagarnath Sagar and to evict the encroachment across the surrounding and finally the land of Minor Irrigation department and unused land of Fishery department and Jagarnath Sagar is to be handover to Municipality, Jeypore so the municipality will develop the Jagarnath Sagar, Jeypore.

  
Sub-Collector, Jeypore

Memo No.6611/2019

Date 03.08.2019

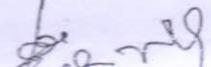
Copy forwarded to the PA, ITDA, Jeypore/Executive Engineer, MI Division, Jeypore/Executive Officer, Municipality, Jeypore/ Tahasildar, Jeypore/ Tourist Officer, Jeypore/ District Fishery Officer, Jeypore/ president of citizen committee Jeypore for information and necessary action.

  
Sub-Collector, Jeypore

Memo No.6612/2019

Date. 03.08.2019

Copy submitted to the Collector & District Magistrate, Koraput for kind perusal and necessary action.

  
Sub-Collector, Jeypore